

Name of the Corporate Debtor: Bhattad Marketing and Distribution Limited ; Date of Commencement of Liquidation: September 12, 2025; List of Stakeholders as on: December 31, 2025

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification/not admitted	Remarks, if any
	Department	Government	Date of receipt	Principal Amount Claimed	Interest Amount Claimed	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
1	Income Tax	Central	13.10.2025	74,91,64,918.00	-	74,91,64,918	74,91,64,918.00	0	74,91,64,918	Income tax and penalty	No	97.74%	-	0	-	
2	GST	Maharashtra State	03.12.2025	45,14,35,379	-	45,14,35,379	0	0	0	GST penalty	No	0	-	0	45,14,35,379	Moratorium period of Order and 47 days delay
													-		-	
2	Total			1,20,06,00,297	-	1,20,06,00,297	74,91,64,918	-	74,91,64,918			97.74%	-	0	45,14,35,379	